



ITEM NO.2

COURT NO.2

SECTION 11

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 8246/2023

(Arising out of impugned final judgment and order dated 20-09-2022 in CRLA No. 6666/2008 passed by the High Court Of Judicature At Allahabad)

SALIM @ PAPPU

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 194159/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 194158/2022 - EXEMPTION FROM FILING O.T.)

Date : 08-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Jai Anant Dehadrai, Adv.
Mr. Pulkrit Agarwal, AOR
Mr. Zahid Ali, Adv.
Mr. Sudhanshu Kaushesh, Adv.
Mr. Siddharth Sharma, Adv.
Mr. Martin George, Adv.
Mr. Md. Tasnimul Hassan, Adv.
Mr. Avnish Chaturvedi, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Prashant Kumar, Adv.
Mr. Vibhu Tandon, Adv.
Mr. Raghav Sehgal, Adv.

For Respondent(s) Mr. Rajat Singh, AOR
Ms. Shweta Yadav, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Keeping in view the report received from the Superintendent of

District Jail, Ghaziabad, Uttar Pradesh in regard to the health and physical condition of the appellant - Salim @ Pappu, it is directed that the appellant - Salim @ Pappu will be released on bail/suspension of sentence during the pendency of the present appeal arising out of the judgment of the High Court of Judicature at Allahabad in Criminal Appeal No. 6666 of 2008 in FIR No. 594/1997 dated 27.09.1997 registered with Police Station - Sihanigate, District - Ghaziabad for the offence(s) punishable under Sections 302/307 of the Indian Penal Code, 1860 on terms and conditions to be fixed by the trial court.

E-copy of the trial court records will be made available to the learned counsel for the parties.

Re-list the appeal for hearing in the week commencing 14.10.2024.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR